

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` **KOLKATA**

C.P.No. 50/2017 CA-863/2016

## Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Sidhi Vinayak Tradecom Pvt.Ltd		i L
Under Section		391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. RAVI ASOPA. Adv.

for petitionia

any

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

SI (Jinan K.R.) Member (J)

(Vijai Pratap Singh)

Member (J)